

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2142**

**TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)**

**MANPOWER SUPPORT TO NCB**

**2142. SHRI MARGANI BHARAT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether any proposal has been finalized with the Finance Ministry regarding improved logistical and manpower support to the Narcotics Control Bureau (NCB);**

**(b) if so, the details thereof including the budget of the same and timelines of the projects in logistics;**

**(c) whether the Government plans to increase the posts in the NCB by 3000;**

**(d) if so, the details thereof including where this manpower would be deployed to strengthen the existing framework;**

**(e) whether the Government has any plans to strengthen State bureaus in Andhra Pradesh, Telangana, Chhattisgarh and Odisha among other States; and**

**(f) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d) The Government of India has taken several steps to strengthen the Narcotics Control Bureau (NCB), some of these steps are detailed below :-**

- (i) 04 new Regional Offices at Amritsar, Guwahati, Chennai and Ahmedabad have been sanctioned.**

- (ii) 5 new Zonal Offices at Gorakhpur (Uttar Pradesh), New Jalpaigudi (West Bengal), Agartala (Tripura), Pasighat/Lower Siang (Arunachal Pradesh)& Raipur (Chhattisgarh) have been sanctioned.**
- (iii) 12 existing Sub-Zones (Dehradun, Amritsar, Mandi, Ajmer, Ranchi, Bhubaneswar, Imphal, Goa, Mandsaur, Cochin, Madurai and Hyderabad) have been upgraded to Zonal level.**
- (iv) 425 new posts at various levels have been created in NCB.**

**The projected financial implication on account of aforesaid steps taken by the Government of India is Rs. 54.65 crore per annum approximately.**

**(e)& (f) To strengthen NCB's presence in Andhra Pradesh, Telangana, Chhattisgarh and Orissa, the following steps have been taken:-**

- (i) Approval to relocate Madurai Zonal Office to Vishakhapatnam, Andhra Pradesh has been given.**
- (ii) The sub-zonal office at Hyderabad (Telangana) has been upgraded to Zonal Office.**
- (iii) A new Zonal office has been sanctioned at Raipur, Chhattisgarh.**
- (iv) The sub-zonal offices at Bhubaneswar, Odisha has been upgraded to Zonal office.**

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